

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/2462/1A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Tridib Kumar Bhattacharjee,
Presiding Officer,
Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati, the 25th April, 2018.

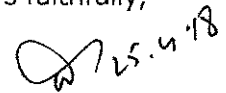
Sub:- **Casual Leave.**

Ref:- Your letter No. ITS.01/2018/176 dtd. 21.04.2018.

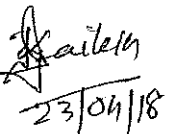
Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 20.04.2018 has been ~~granted/rejected~~ granted.

Yours faithfully,

 25.4.18

JOINT REGISTRAR (VIGILANCE)


23/04/18